

# **THE HIGH COURT OF MEGHALAYA SHILLONG**

NO.HCM.I/81/2013/2214

Dated, Shillong 25<sup>th</sup> July, 2014.

## **N O T I F I C A T I O N**

In partial modification of the Holiday List of the High Court of Meghalaya, it is hereby notified that the Hon'ble Chief Justice is pleased to declare the 28<sup>th</sup> July, 2014 as a court working day instead of holiday.

*sd/-*  
**REGISTRAR GENERAL**

Memo. NO.HCM.I/81/2013/2214-

Dated, Shillong 25<sup>th</sup> July, 2014.

### **Copy to:-**

1. The District & Sessions Judge, Shillong/Jowai/Nongpoh.
2. The Registrar, High Court of Meghalaya, Shillong.
3. The Joint Registrar -cum- Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
4. The Dy. Registrar (Prel), High Court of Meghalaya, Shillong.
5. The Dy. Registrar (Estt), High Court of Meghalaya, Shillong.
6. The Asst. Registrar (Judl), High Court of Meghalaya, Shillong.
7. The Asst. Registrar (Estt), High Court of Meghalaya, Shillong.
8. The Librarian cum R.O., High Court of Meghalaya, Shillong.
9. The Private Secy. to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
10. The Private Secy. to Hon'ble Mr. Justice T.N.K. Singh, High Court of Meghalaya, Shillong.
11. The Private Secy. to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
12. The System Analyst, The Private Secy. to Hon'ble Mr. Justice T.N.K. Singh, High Court of Meghalaya, Shillong.
13. The President, High Court Bar Association, Shillong.
14. The Secretary, High Court Bar Association, Shillong.
15. The Court Office, High Court of Meghalaya.
16. Notice Board.

*sd/-*  
**REGISTRAR GENERAL**